

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

23.C.P. 1014/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.01.2020**

NAME OF THE PARTIES: Amit Kumar Mehta

v/s.

JM Ferro Alloys Private Limited

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 12.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SUNIL/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)